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Title: Papers laid on the Table of the House by Members/Ministers.

HON. SPEAKER: Now Papers to be Laid.

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : अध्यक्ष महोदया, मैं कंपनी अधिनियम, 1956 की धारा 61क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रतियाँ (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:--

- (1) ओम्नीबस इंडस्ट्रियल डेवलपमेंट कारपोरेशन ऑफ दमन एण्ड दीव एण्ड दादर एण्ड नागर हवेली लिमिटेड, नानी दमन के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) ओम्नीबस इंडस्ट्रियल डेवलपमेंट कारपोरेशन ऑफ दमन एण्ड दीव एण्ड दादर एण्ड नागर हवेली लिमिटेड, नानी दमन का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 3239/16/15]

EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 26 of the Payment of Wages Act, 1936:-

- (1) The Payment of Wages (Mines) (Amendment) Rules, 2015 published in Notification No. G.S.R.351(E) in Gazette of India dated 1st May, 2015 together with a corrigendum thereto published in Notification No. G.S.R.672(E) (in Hindi version only) dated 1st September, 2015.
- (2) The Payment of Wages (Air Transport Services) (Amendment) Rules, 2015 published in Notification No. G.S.R.352(E) in Gazette of India dated 1st May, 2015.
- (3) The Payment of Wages (Railways) (Amendment) Rules, 2015 published in Notification No. G.S.R.353(E) in Gazette of India dated 1st May, 2015.

[Placed in Library, See No. LT 3240/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2014-2015.
- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3241/16/15]

- (2) A copy of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Amendment Order, 2015 (Hindi and English versions) published in Notification No. G.S.R. 838(E) in Gazette of India dated 5th November, 2015 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 3242/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council of India, Hyderabad, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council of India, Hyderabad, for the year 2014-2015.

[Placed in Library, See No. LT 3243/16/15]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2014-2015.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3244/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2014-2015.

[Placed in Library, See No. LT 3245/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals Pharmaceuticals Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals Pharmaceuticals Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3246/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Mumbai Industrial Corridor Project Implementation Trust Fund, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Delhi Mumbai Industrial Corridor Project Implementation Trust Fund, New Delhi, for the year 2012-2013
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 3247/16/15]

(7) A copy of the Calcium Carbide (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 647(E) in Gazette of India dated 20th August, 2015 under sub-section (4) of Section 29 of the Petroleum Act, 1934.

[Placed in Library, See No. LT 3248/16/15]

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005:-

- (i) The Special Economic Zones (Amendment) Rules, 2015 published in Notification No. G.S.R.564(E) in Gazette of India dated 20th July, 2015.
- (ii) The Special Economic Zones (Second Amendment) Rules, 2015 published in Notification No. G.S.R.627(E) in Gazette of India dated 12th August, 2015.

[Placed in Library, See No. LT 3249/16/15]

(9) A copy of the Indian Boiler (Second Amendment) Regulations, 2015 (Hindi and English versions) published in Notification No. G.S.R. 664(E) in Gazette of India dated 26th August, 2015 under sub-section (2) of Section 28A of the Boilers Act, 1923.

[Placed in Library, See No. LT 3250/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): Madam, I beg to lay on the Table:-

- (i) A copy of the Annual Report (Hindi and English versions) of

- (1) the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 3251/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Maharashtra, Mumbai, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Maharashtra, Mumbai, for the year 2013-2014.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 3252/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Chhattisgarh-State Project Office, Raipur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Chhattisgarh- State Project Office, Raipur, for the year 2013-2014.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(6)

[Placed in Library, See No. LT 3253/16/15]

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : अध्यक्ष महोदया, मैं कंपनी अधिनियम, 1956 की धारा 619क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) (एक) एनएमडीसी लिमिटेड, हैदराबाद के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एनएमडीसी लिमिटेड, हैदराबाद का वर्ष 2014-2015 का वार्षिक प्रतिवेदन,

लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 3254/16/15]

(2) (एक) केआईओसीएल लिमिटेड, बंगलौर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) केआईओसीएल लिमिटेड, बंगलौर का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 3255/16/15]

(3) (एक) एमएमटीसी लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एमएमटीसी लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 3256/16/15]

(4) (एक) एमएसटीसी लिमिटेड, कोलकाता के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एमएसटीसी लिमिटेड, कोलकाता का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 3257/16/15]

(5) (एक) एमओआईएल लिमिटेड, नागपुर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एमओआईएल लिमिटेड, नागपुर का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 3258/16/15]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. रामशंकर कठेरिया): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) इंडियन इंस्टिट्यूट ऑफ इंफार्मेशन टेक्नोलॉजी, डिजाइन एण्ड मैनुफैक्चरिंग, कांचीपुरम के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) इंडियन इंस्टिट्यूट ऑफ इंफार्मेशन टेक्नोलॉजी, डिजाइन एण्ड मैनुफैक्चरिंग, कांचीपुरम के वर्ष 2014-2015 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) इंडियन इंस्टिट्यूट ऑफ इंफार्मेशन टेक्नोलॉजी, डिजाइन एण्ड मैनुफैक्चरिंग, कांचीपुरम के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3259/16/15]

(2) योजना और वास्तुकला विद्यालय अधिनियम, 2014 की धारा 40 की उपधारा (2) के अंतर्गत योजना और वास्तुकला विद्यालय (कठिनाइयों का नियंत्रण) आदेश, 2015 जो 23 सितम्बर, 2015 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 2605(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3260/16/15]

12.02 hours

BUSINESS ADVISORY COMMITTEE

23rd Report